

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**Review Application No. 17 of 2019 in
Company Appeal (AT) (Ins) No. 444 of 2018**

IN THE MATTER OF:

Edelweiss Asset Reconstruction Co. Ltd.Appellant

Vs.

Orissa Manganese and Minerals Ltd.Respondent

Present:

For Appellant: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Sanjay Bhatt, Ms. Srishti Kapoor and Mr. Nikhil Ramdev, Advocates

For Respondent:

O R D E R

03.07.2019: Let notice be issued on the Respondent by Speed Post. Requisite along with process fee, if not filed, be filed by tomorrow. If the appellant provides the *e-mail* address of respondent, let notice be also issued through *e-mail*.

Post the case 'for admission' along with Review application no. 14 of 2019 which is likely to be listed on **18th July, 2019** at **2.00 P.M.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/md